

Central Government regarding the royalty payable to the State Governments on the onshore production of crude oil.

(b) and (c) The Government of Gujarat has requested for a review of the principles for determining the royalty payable to the State Governments including, *inter-alia*, a revision of the rate of royalty to Rs. 683.50 per MT. The next review of the rate of royalty will take into account all relevant factors, including the views of the Government of Gujarat.

Power Requirements of Delhi

537. SHRI KRISHNA KUMAR BIRLA: Will the Minister of ENERGY be pleased to state:

(a) what is the comparative position of power cuts imposed on industries and also on commercial and domestic consumption in Delhi since the beginning of 1988 (till date) due to load shedding resorted to by DESU;

(b) what percentage of the actual demand of electricity in these areas is being met by DESU since the last six months (till date);

(c) what percentage of Delhi's share of electricity is actually being received by DESU from the Northern Grid stating the reasons for the short supply; if any; and

(d) what progress has been made so far in the implementation of the programme, if any, chalked out by Government to augment the existing electricity supply position in Delhi?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) to (d) The information is being collected and will be laid on the Table of the House.

Freight subsidy on LPG and kerosene transhipped to Jammu and Kashmir

588. SHRI HARI SINGH: Will the MINISTER OF PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that freight subsidy is given by the Central Government on kerosene and L.P.G cylinders transhipped to Jammu and Kashmir; and

(b) if so, what amount of subsidy has been given by Government in 1986, 1987 and so far during the current year on the above items?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) and (b) Yes, Sir. There is a freight subsidy for supply of Kerosene for cooking and illumination purposes and LPG for domestic use in hilly areas including Jammu and Kashmir. Under the scheme implemented w.e.f. 16th June 1988, the estimated amount of freight subsidy on the sale of kerosene and LPG for domestic use in Jammu and Kashmir from 16-6-1988 upto the end of July 1988 is Rs. 29.40 lakhs and Rs. 6.80 lakhs respectively.

Import of crude oil

589. SHRI HARI SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government have decided to import crude oil from some foreign countries in 1988-89; and

(b) if so, how much oil would be imported and from which countries?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) Yes, Sir.

(b) The total quantity of import during the current year is estimated to be 18.06 million tonnes. Part of this is to be purchased on term contracts from

USSR, Saudi Arabia, Iraq, UAF, Iran, Kuwait and part is proposed to be obtained from the spot market through tenders.

उत्तर प्रदेश के बुलन्दशहर जिले के बराल गांव में पेट्रोल प्राप्त होने की संभावनाएँ

590. श्री हरि सिंह : क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने उत्तर प्रदेश में बुलन्दशहर जिले के बराल गांव में पेट्रोल पाये जाने की संभावनाओं का पता लगाया है ;

(ख) यदि हां, तो उक्त स्थान से पेट्रोल निकालने के लिए सरकार ने क्या योजना बनायी है ; और

(ग) कब तक इस योजना पर काम शुरू किये जाने की संभावना है ?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (श्री ब्रह्म दत्त) : (क) से (ग) बुलन्दशहर के जिला मजिस्ट्रेट ने अपने जिले के एक गांव बराल के एक ट्यूबवैल के पानी का नमूना मई, 1988 में तेल एवं प्राकृतिक गैस आयोग को भजा था। यह पानी गंदला तथा हल्के पीले रंग का था और इसमें से केरोसीन की गंध आती थी। इस नमूने की जांच

के०डी० मालवीय इंस्टीट्यूट आफ पेट्रोलियम एक्सप्लोरेशन, देहरादून में की गई। नमूने के क्रोमेटोग्राम से केरोसीन जैसी के परिष्कृत पेट्रोलियम उत्पाद के होने के संकेत मिले हैं जो कि संदूषण के परिणाम स्वरूप हो सकते हैं, कच्चे तेल की उपस्थिति के कोई संकेत नहीं मिले हैं। तेल एवं प्राकृतिक गैस आयोग द्वारा की गई जांच में हाइड्रोकार्बनों के उपलब्ध होने के भी कोई संकेत नहीं मिले हैं।

Hydro Electric Projects in Orissa

591. SHRI JAGADISH JANI: Will the Minister of ENERGY be pleased to state:

(a) what are the names of the hydro-electric projects which are under execution at present in Orissa;

(b) what is the capacity of each of those hydro-electric projects;

(c) whether Government have a proposal to execute some new hydro-electric projects in Orissa in 1988-89; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) and (b) The desired information is given in the enclosed statement (See below).

(c) and (d) No new hydroelectric project is likely to be taken up in Orissa during 1988-89.

Statement

Name & Capacity of Hydro Electric Projects under execution in Orissa

S.No.	Name of the Project	Capacity (MW)
1	Upper Kolab	3×80
2	Rangali Extn.	3×50
3	Hirakud Extn. (7th Unit)	1×37.5
4	Pottaru	2×3
5	Upper Indrawati	4×150
6	Upper Kolab Extn.	1×80